

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13012/01/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)


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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, Dated 12th November, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint S/Shri (i) Daya Shankar Tripathi, (ii) Sheo Kumar Singh I, (iii) Virendra Kumar II, (iv) Shailendra Kumar Agrawal, (v) Sanjay Harkauli, (vi) Krishna Pratap Singh, (vii) Smt. Rekha Dikshit, and (viii) Satya Narain Agnihotri, to be Additional Judges of the Allahabad High Court, in that order of seniority.

The appointment of S/Shri Daya Shankar Tripathi, Virendra Kumar II, Sanjay Harkauli, Krishna Pratap Singh, and Smt. Rekha Dikshit, would be for a period of two years with effect from the date they assume charge of their respective offices. However, the period of appointment in respect of S/Shri Sheo Kumar Singh I, Shailendra Kumar Agrawal, and Satya Narain Agnihotri, is with effect from the date they assume charge of their offices till 16th January, 2018, 09th April, 2018 and 29th April, 2018 respectively.


12/11/16

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

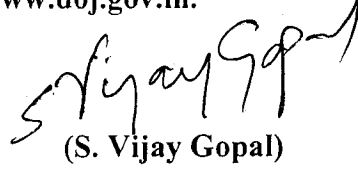
**The Manager,
Government of India Press,
FARIDABAD**

No. K. 13012/01/2016-US.II

Dated 12.11.2016

Copy to:-

1. S/Shri (i) Daya Shankar Tripathi, (ii) Sheo Kumar Singh I, (iii) Virendra Kumar II, (iv) Shailendra Kumar Agrawal, (v) Sanjay Harkauli, (vi) Krishna Pratap Singh, (vii) Smt. Rekha Dikshit, and (viii) Satya Narain Agnihotri, c/o The Registrar General, Allahabad High Court, Allahabad.
2. The Secretary to the Governor of Uttar Pradesh, Lucknow.
3. The Secretary to the Chief Minister of Uttar Pradesh, Lucknow.
4. The Secretary to the Chief Justice, Allahabad High Court, Allahabad.
5. The Chief Secretary, Government of Uttar Pradesh, Lucknow.
6. The Registrar General, Allahabad High Court, Allahabad.
7. The Accountant General, Uttar Pradesh, Lucknow.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS (L&J)/PSO to Secretary (Justice)/JS(J-I)/DS(S)/S.O.(Desk).
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India

Tele: 23382978